

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
HENSON INFO SOLUTIONS PRIVATE LIMITED**

Sr. No.	Particulars	Details
1.	Name Of Corporate Debtor	Henson Info Solutions Private Limited
2.	Date Of Incorporation Of Corporate Debtor	July 10, 2018
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Chandigarh Registration No. 048127
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	CIN: U72900PB2018PTC048127
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Registered Office: SCO 54-55-56 Level 3, Sector 17A, Mohali, Chandigarh - 160 017, Punjab, India
6.	Liquidation Commencement Date Of Corporate Debtor	April 04, 2025
7.	Name, Adress, Email Address, Telephone Number And The Registration Number of the Liquidator	Name: Mr. Huzefa Fakhri Sitabkhan Address: Think Capital Insolvency Professionals LLP 1012, Dalamal Tower, Free Press Journal Road, 211, Nariman Point, Mumbai - 400 021, Maharashtra, India. Email Address: ip.hensoninfo@gmail.com; huzefa.sitabkhan@gmail.com, Telephone No: +91 22 6610 0910 / 11 IBBI Registration Number: IBBI/IPA-001/IP-P00031/2017-18/10115
8.	Last Date For Submission Of Claims	May 04, 2025

Notice is hereby given that the Henson Info Solutions Private Limited has commenced voluntary liquidation on April 04, 2025. The stakeholders of Henson Info Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before May 04, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

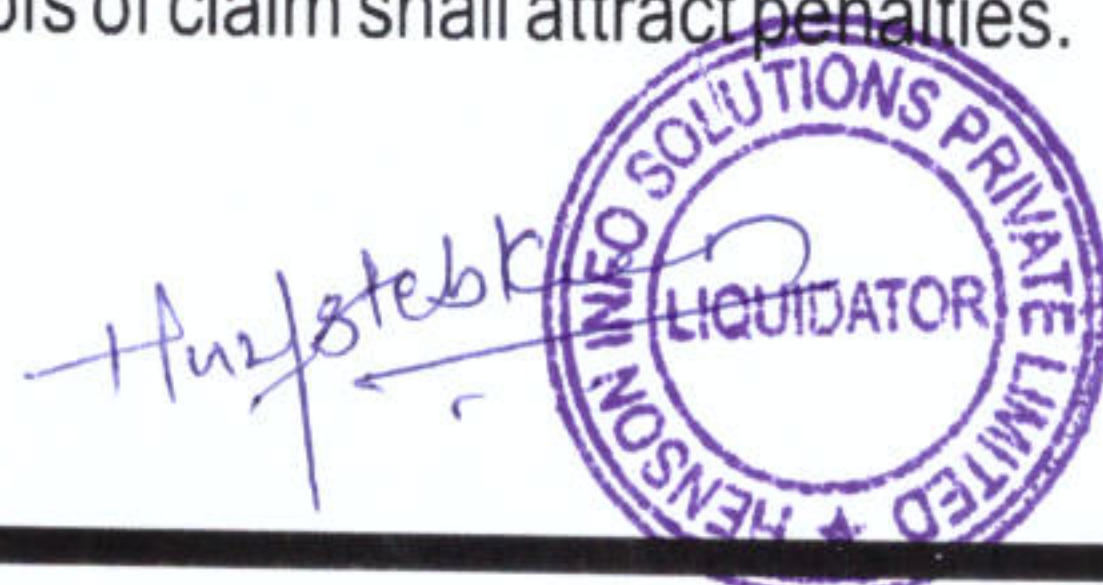
The proof of claim is to be submitted by way of the following specified forms along with Affidavit and documentary proof in support of claim:

1. Form B - For claim by Operational Creditors except Workmen and Employees
2. Form C - For claim by Financial Creditors
3. Form D - For claim by Workmen or an employee
4. Form E - For claim by Authorized Representative of Workman or an Employee
5. Form F - For claim by any Other Stakeholder

The above-mentioned forms can be downloaded from the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

Date: April 08, 2025
Place: Mumbai



Sd/-
Huzefa Fakhri Sitabkhan - Liquidator
IBBI/IPA-001/IP-P00031/2017-18/10115
Authorization for Assignment valid till June 30, 2026